

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C.P.No. 1/196/2015
CA.No.

PRESENT: SMT.INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016**

NAME OF THE COMPANY: Sh. Mukash Arnja v. Mohindra Stainless Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 196

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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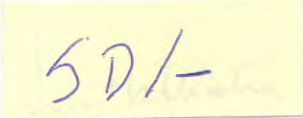
Present: Petitioner in person with counsel.

Mr. Saurabh Kalia for the respondents' alongwith Managing
Director, Mr. Anurag Aneja.

ORDER

In terms of the previous order, the Managing Director is present and steps have
been taken to furnish the copies of the minutes from 2010 onwards. The petitioner is
satisfied.

As nothing further survives, the petition stands disposed off.


(Ina Malhotra)
Member Judicial